

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 436/GT/2020**

Subject : Petition for approval of tariff of Talcher Super Thermal Power Station Stage-I (1000 MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Limited

Respondents : WBSSEDCL & 7 ors.

Date of Hearing : **8.11.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V, Member  
Shri Harish Dudani, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC  
Ms. Ritu Apurva, Advocate, NTPC  
Mr. Karthikeyan Murgan, Advocate, NTPC  
Shri Raj kumar Mehta, Advocate, GRIDCO  
Ms. Himanshi Andley, Advocate, GRIDCO  
Shri Puneeth Ganapathy, Advocate, BSPHCL  
Shri Chiranjiv Singh, Advocate, BSPHCL  
Shri Sankalp Udgata, Advocate, BSPHCL

**Record of Proceedings**

Since the order in the Petition (which was reserved on 13.6.2024) could not be issued prior to one Member, who formed part of the Coram, demitting office, the matter has been re-listed for hearing.

2. During the hearing, the learned counsel for the Petitioner submitted that since pleadings and arguments have already been completed, the Commission may reserve its order in the petition. The learned counsel for the Respondent, GRIDCO however sought two weeks' time to place on record a short note of arguments.

3. Accordingly, the Commission permitted the Respondent GRIDCO to file its short note of arguments (not exceeding two pages), by **25.11.2024**.

4. Subject to the above and based on the consent of the parties, the Commission reserved its order in the Petition.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

